

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

**O.A. NO. 49 OF 1993.**

~~Fix No~~

DATE OF DECISION 8-3-1995.

Abdul Rashid Abdulkadar Sonera, Petitioner

Mr. K.C. Bhatt, Advocate for the Petitioner (s)

Versus

Union of India & Ors. Respondents

Mr. Akil Kureshi, Advocate for the Respondent (s)

**CORAM**

The Hon'ble Mr. N.B. Patel, Vice Chairman.

The Hon'ble Mr. K.Ramamoorthy, Admin. Member.

**JUDGMENT**

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No.

Abdul Rashid Abdulkadar Sonera,  
Stamp Treasurer,  
Office of the Sr. Superintendent  
of Post Offices,  
Jamnagar Division,  
Jamnagar.

..... Applicant.

(Advocate: Mr. K.C. Bhatt)

Versus.

1. Union of India,  
Notice to be served through  
Post Master General,  
Gujarat Circle, Ahmedabad.

2. Senior Supdt. of Post Offices,  
Office of the Sr. Supdt. of  
Post Offices, Jamnagar Divn.,  
Jamnagar.

..... Respondents.

(Advocate: Mr. Akil Kureshi)

ORAL ORDER

O.A. No. 49 OF 1993

Date: 8-3-1995.

Per: Hon'ble Mr. N.B. Patel, Vice Chairman.

In the O.A., the applicant challenges the order by which he is suspended from service. We are informed by Mr. Kureshi that the suspension order is reviewed and a decision is taken whereby it is revoked. Mr. Kureshi produces on record a copy of the order dated 7.3.1995 passed in this behalf, which may be taken on record. In view of the fact that the impugned suspension order has been revoked, the O.A. has become infructuous and has been disposed of accordingly. No order as to costs.

  
(K. Ramamoorthy)  
Member (A)

  
(N.B. Patel)  
Vice Chairman

vtc.

CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

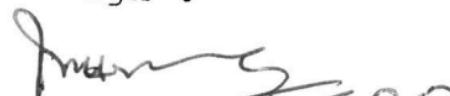
Application No. 09/49/93 of  
Transfer Application No. \_\_\_\_\_ of

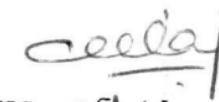
CERTIFICATE

Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided).

Dated : 24.03.95

Countersign :

  
16.5.95  
Section Officer.

  
Signature of the Dealing  
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AT AHMEDABAD BENCH

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CAUSE TITLE 04/49/93

NAME OF THE PARTIES MD Abdul Rashid, A. Sonola

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